



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.05.2024

NOTICE

Please take notice that the following matters adjourned in the Court – III on 14.05.2024 & 22.05.2024 respectively, are as follows. The next dates of Hearing are indicated below:-

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1033 of 2023 (PH)	Law & Kenneth Saatchi & Saatchi Pvt. Ltd. Vs. Patanjali Paridhan Pvt. Ltd.	14.05.2024	31.07.2024
2.	Comp. App. (AT) (Ins) No. 1442 of 2023 & I.A. No. 5120 of 2023 (PH)	Mohit Chawla Liquidator of Lakshmi Energy and Foods Ltd. Vs. Dy. Commissioner Income Tax Central Circle 3 Ludhiana	14.05.2024	31.07.2024
3.	Comp. App. (AT) (Ins) No. 1257 of 2023 & I.A. No. 4433 of 2023	Kailash Motilal Kakrania & Anr. Vs. Apurva Oil and Industries Pvt. Ltd.	22.05.2024	01.08.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar